

RESERVE BANK OF INDIA SERVICES BOARD

RECRUITMENT OF OFFICER IN GRADE 'B' FOR DEPARTMENT OF ECONOMIC & POLICY RESEARCH (DEPR) - 2023

INFORMATION HANDOUT FOR ONLINE EXAMINATION

Phase-II (Paper - I and II)

1. Scheme of examination:

This examination will consist of two papers (to be held in two shifts) as under:

Officers in Grade 'B' For Dept. of Economic & Policy Research (DEPR)

Phase	Shift	Paper	Name of Paper	Number of Questions	Maximum Marks	Duration (Minutes)
Phase-II	Morning	Paper-I	Descriptive Type (on Economics) (Question paper displayed on computer, answers to be written on paper)	5	100	120
	Afternoon	Paper-II	Descriptive Type (on Economics) (Question paper displayed on computer, answers to be written on paper)	5	100	120

The examination will be conducted, only for the candidates who are shortlisted on the basis of results of Phase I (Paper I and Paper II). This examination will be in two shifts. Candidates are required to appear in both the shifts. **SEPARATE ADMISSION LETTERS SHOULD BE DOWNLOADED FOR EACH SHIFT FROM RBI WEBSITE**. The date, time of paper wise examination/shifts and venue of examinations is indicated in both the Admission Letters.

The minimum aggregate cut off marks for being shortlisted for Interview will be decided by the Board in relation to the number of vacancies. Roll No. of the candidates shortlisted for interview will be published on RBI website at appropriate time. Interview call Letters will be sent on registered email ID.

Paper I and Paper II will be set bilingually in Hindi and English.

The time for the examination is 120 minutes for paper I and II; however, you may have to be at the venue for approximately 180 minutes for each paper, including the time required for attendance marking, submission of admission letter with photocopy of the photo ID proof, logging in, etc.

2. Sample Questions: Please note that the types of questions in this handout are only illustrative and not exhaustive. In the actual examination, you will find questions of a higher difficulty level on some or all of these types and also questions on the types not mentioned here. Some sample questions are given below.

Paper- I and Paper- II: Economics for DEPR

For Economics, questions would broadly cover:

- (i) Microeconomic Module,
- (ii) Macroeconomic Module,
- (iii) Module on Quantitative Methods in Economics,
- (iv) Module on Indian Economy Policy and Trends

Questions will be shown on computer screen and separate answer paper/booklet will be provided to write answers.

Paper- I

There will be 2 Sections. Section A carrying 4 descriptive questions on Microeconomics and Section B carrying 4 descriptive questions on Macroeconomics. Candidates will attempt total 5 questions (at least 2 questions from each section). Each question will carry 20 marks.

Sample Question:

Q.1. Explain the monopoly equilibrium for linear demand curve. What will be the impact of tax on market price and quantity of the good? Elaborate deadweight loss of monopoly.

Paper- II

There will be 2 sections. Section A carrying 4 descriptive questions on Quantitative Methods in Economics and Section B carrying 4 descriptive questions on Indian Economy. Candidates will attempt total 5 questions (at least 2 questions from each section). Each question will carry 20 marks.

Sample Question:

Q.1. Evaluate Poverty alleviation programmes of independent India in the light of 'Azadi Ka Amrit Mahotsav'.

3. Details of Online Exam Pattern: Operational Instructions

(A) Paper-I and Paper-II

- (1) A login screen will be displayed to the candidate. The candidate has to log in using Login ID and Password which will be printed on the Admission Letter. There are separate admission letters for both shifts.
- (2) The candidate's profile (name, roll no. etc.) will be displayed and the candidate has to confirm the same by clicking on the 'I Confirm' button if the profile is correct. Thereafter the instructions will be displayed on the screen. The candidate should ensure that the profile displayed on the screen is that of himself / herself. In case of any discrepancy, the same may be brought to the notice of the Test Administrator/Invigilator prior to the start of examination.
- (3) A candidate should read the instructions carefully and indicate that he/she has done so by 'checking' the box at the bottom of the screen, after which the 'I am ready to begin' button is activated.
- (4) After clicking on the 'I am ready to begin' button, the actual test time will begin.
- (5) Only one question will be displayed at a time.
- (6) The clock has been set at the server and the countdown timer at the top right corner of the screen will display the time remaining to complete the exam. When the clock runs out, the exam ends by default-the candidate is not required to end or submit his exam.

- (7) The question palette at the right of screen shows one of the following statuses of each of the questions numbered:
 - 1 You have not visited the question yet.
 - You have not answered the question.
 - You have answered the question.
 - You have NOT answered the question, but have marked the question for review.
 - The question(s) "Answered and Marked for Review" will be considered for evaluation.

The Marked for Review status simply acts as a reminder that you have set to look at the question again. *If an answer is selected for a question that is Marked for Review, the answer will be considered in the final evaluation.*

- (8) After the expiry of the exam duration, candidates will not be able to attempt any question or check their answers.
- (9) The candidates may ask the Test Administrator about their doubts or questions only before the commencement of the test. No query shall be entertained after the commencement of the examination.

Paper I and II (on Economics) - Questions will be shown on computer screen and separate answer paper/booklet will be provided to write answers. Kindly read the instructions provided on answer paper/booklet/online instruction sheet.

4. General Instructions:

(1) Please note your Roll Number, Password, date, time and venue address of the examination given in the Admission Letters.

The mere fact that an Admission Letter has been issued to you does not imply that your candidature has been finally cleared by the Board or that the entries made by you in your application for examination have been accepted by the Board as true and correct. It may be noted that the Board will take up the verification of eligible candidates, i.e. age, educational qualification and category (Scheduled Caste/Tribe/OBC/PwBD/EWS), etc. with reference to original documents, only at the time of interview of candidates who qualify on the basis of result of the Phase-I (Paper-I and Paper-II) and Phase-II (Paper-I and Paper-II) examination. You may, therefore, please note that if at any stage, it is found that you do not satisfy the eligibility criteria as given in the advertisement or the information furnished by you in the application is incorrect, your candidature is liable to be cancelled forthwith with such further action as the Board/RBI may like to take. You may please note that the admission letter does not constitute an offer of employment with RBI.

- (2) You may visit the venue one day before the examination to confirm the location so that you are able to report on time on the day of the examination. Candidates who report late will not be allowed to take the test.
- (3) <u>Both</u> the Admission Letters (for Morning and Afternoon shifts) should be brought with you to the examination venue along with your recent passport size photograph duly pasted on <u>each of them</u>. (Preferably the same photograph as was uploaded).
- (4) Please also bring currently valid photo identity proof in original and two-photocopies (One is to be submitted along with the Morning Shift Admission letter and the other with the Afternoon Shift Admission letter) of the same photo identity proof which you bring in original THIS IS ESSENTIAL. Candidates coming without these documents will not be allowed to take the test. During each shift, Admission Letter along with photocopy of photo identity proof duly stapled together are to be handed over to the Invigilator. Currently, valid photo identity proof are PAN Card/Passport/Permanent Driving Licence/Voter's Card/Bank Passbook with photograph/Photo Identity proof issued by a Gazetted Officer on official letterhead alongwith photograph/Photo Identity proof issued by a People's Representative on official letterhead alongwith photograph/Valid recent Identity Card issued by a recognised College/University/Aadhaar Card/E-Aadhaar Card with a photograph/Employee ID/Bar Council Identity card with photograph. Please Note Ration Card and Learner's Driving License will NOT be accepted as valid ID proof for this purpose. Staff candidates have to bring RBI Identity Card and its photocopy. Please note that your

name (provided by you during the process of registration) as appearing on the Admission Letters should exactly match the name as appearing on the photo identity proof. Female candidates who have changed first/last/middle name post marriage must take special note of this. If there is any mismatch between the name indicated in the Admission Letters and Photo Identity Proof, you will not be allowed to appear for the exam. In case of candidates who have changed their name will be allowed only if they produce Gazette notification/their marriage certificate/affidavit.

- (5) Biometric data (thumb impression) and photograph will be captured before the start of examination. Decision of the Biometric data verification authority with regard to its status (matched or mismatched) shall be final and binding upon the candidates. **Refusal to participate in the process of biometric data capturing / verification on any occasion may lead to cancellation of candidature.** With regards to the same, please note the following:
 - (a) If fingers are coated (stamped ink/mehndi/coloured...etc), ensure to thoroughly wash them so that coating is completely removed before the examination day.
 - (b) If fingers are dirty or dusty, ensure to wash them and dry them before the thumb impression (biometric) is captured.
 - (c) Ensure fingers of both hands are dry. If fingers are moist, wipe each finger to dry them.
 - (d) If the primary finger (thumb) to be captured is injured/damaged, immediately notify the concerned authority in the test centre.
 - (Any failure to observe these points will result in non-admittance for the examination).
- (6) You must scrupulously follow the instructions of the Test Administrator and Board Representative at the examination venue. If you violate the instructions/rules, it would be treated as a case of misconduct/ adoption of unfair means and such a candidate would be liable for debarment from appearing for examinations for a period as decided by RBISB.
- (7) Use of books, note books, written notes, pagers, cell phones (with or without camera facility) or any similar electronic communication devices, etc. will **not** be allowed. Candidates are advised not to bring any of the banned items including cell phones/pagers to the venue of the examination as safety arrangements cannot be assured. Candidates found resorting to any unfair means or malpractice or any misconduct while appearing for the examination including giving/ receiving help to/from any candidate during the examination will be disqualified. The candidates should be vigilant to ensure that no other candidate is able to copy from his/her answers. You must bring ball point pens with you of **same color ink** for writing the answers for Paper I and II of Economics. **Use of simple calculator is permitted for Phase II of DEPR. Such calculator will be made available online on the screen for candidates.**
- (8) A candidate who is or has been declared by the Board guilty of impersonation or of submitting fabricated document/s which have been tampered with or of making statements which are incorrect or false or of suppressing material information or otherwise resorting to any other irregular or improper means of obtaining admission to examination or of using or attempting to use unfair means in the examination hall or misbehavior in the examination hall may be debarred permanently or for a specified period -
 - (i) By the Board from admission to any examination or appearance at any interview held by the Board for selection of the candidates, and
 - (ii) By the Bank from employment under it, and
 - (iii) If already in the service of the Bank, be liable to disciplinary action under the appropriate rules.

(9) <u>Note for Person with Benchmark Disability (PwBD):</u>

- (i) The additional/compensatory time of twenty (20) minutes for every hour of examination may be allowed to only those candidates with disabilities who have physical limitation to write/type including that of speed and who use the facility of a scribe. However, the additional/compensatory time of twenty (20) minutes for every hour of examination will be allowed to all the Visually Impaired candidates, regardless of whether they opt for scribe or self writing or with the help of assistive devices like magnifier.
- (ii) The PwBD candidates, who want to use facility of scribe, **MUST** download and carefully **READ** the instructions meant for them, which can also be downloaded from RBI website.
- (iii) These candidates are also required to submit a Joint Undertaking/Declaration form that can be downloaded from RBI website.
- (iv) All Visually Impaired candidates, will be allowed to use the facility of on screen magnifier.

(10) Note for persons with specified disabilities covered under the definition of Section 2(s) of the RPwD Act, 2016 but not covered under the definition of Section 2(r) of the said Act, i.e. persons having less than 40% disability and having difficulty in writing:

- i) The compensatory time of twenty (20) minutes for every hour of examination may be allowed to those candidates with specified disabilities covered under the definition of Section 2(s) of the RPwD Act, 2016 but not covered under the definition of Section 2(r) of the said Act, i.e. persons having less than 40% disability and having difficulty in writing and who are eligible for getting scribe.
- ii) Such Candidates who want to use facility of scribe, MUST download and carefully READ the instructions meant for them, which can also be downloaded from RBI website.
- iii) These candidates are also required to submit the details of the own scribe as per proforma at Appendix-VI which is given under the detailed notice of the advertisement for the captioned recruitment, available at Bank's website www.rbi.org.in.
- (11) The possibility for occurrences of some problem in the administration of the examination cannot be ruled out completely, which may impact test delivery and/or result from being generated. In that event, every effort will be made to rectify such problem, which may include movement of candidates, delay in test. Conduct of re-exam is at the absolute discretion of RBI Services Board or test conducting body. Candidates will not have any claims for a re-test. Candidates not willing to move or not willing to participate in the delayed process of test delivery shall be summarily rejected from the process.
- (12) Your responses (answers) will be analysed with other candidates to detect patterns of similarity of right and wrong answers. If in the analytical procedure adopted in this regard, it is inferred/ concluded that the responses have been shared and scores obtained are not genuine/valid, your candidature may be cancelled and/or the result withheld. Any candidate who is found copying or receiving or giving assistance or engaging in any behaviour unbecoming of a candidate will not be considered for assessment. The Board may take further action against such candidates as deemed fit by it.
- (13) Anyone found to be disclosing, publishing, reproducing, transmitting, storing or facilitating transmission and storage of test contents in any form or any information therein in whole or part thereof or by any means verbal or written, electronic or mechanical or taking away the papers supplied in the examination hall or found to be in unauthorised possession of test content is likely to be prosecuted.
- (14) Candidates, other than staff candidates of RBI, should bear their own traveling and other expenses. Staff candidates of RBI may approach their respective offices for instructions in this regard. The Board does not make arrangements for boarding/lodging of candidates.

5. IMPORTANT POINTS TO REMEMBER:

You are advised to bring with you the following:

- (i) Admission Letter with photo affixed thereon and photo ID card in **Original** and photocopy. **Staff candidates have to bring RBI Identity Card and its photocopy.**
- (ii) Separate admission letters, for each shift.
- (iii) Ball point pens of same color ink for writing the answers for Paper I and II.

INSTRUCTIONS WITH REGARD TO SOCIAL DISTANCING

- 1 Candidate is required to report at the exam venue strictly as per the time slot mentioned in the Admission Letter. Latecomers will not be allowed to take the test. Candidates should report at least 15 minutes before the Reporting time indicated on the Admission Letter.
- 2 Mapping of 'Candidate Roll Number and the Lab Number' will NOT be displayed outside the exam venue, but the same will be intimated to the candidates individually at the time of entry of the candidate to the exam venue.
- 3 Items permitted into the venue for Candidates

Candidates will be permitted to carry only following items with them into the venue.

- a. Mask
- b. Personal hand sanitizer (50 ml)
- c. A simple pen and ink stamp pad (blue/black)
- d. Exam related documents (Admission Letter & Photocopy of the ID card stapled with it, ID Card in Original)
- e. Admission Letter should be brought with the photocopy of the Photo ID stapled with it. Original ID (same as photocopy) is also to be brought for verification. The name on the ID and on the Admission letter should be exactly the same.
- f. In the case of Scribe Candidates Scribe form / Letter of undertaking duly filled and signed.

No other Items are permitted inside the venue.

- 4 Candidate should not share any of their personal belonging/material with anyone.
- 5 Candidate should maintain safe social distance with one another.
- 6 Candidate should stand in the row as per the instructions provided at venue.
- 7 If a candidate is availing services of a scribe, then scribe also should bring their own Mask.
- 8 Candidate registration:
 - a. Candidate registration will be done through photo and biometric capture. Photo captured will be matched with the photo uploaded by you in the application (as printed in the Admission letter). You must not change your appearance from the photo uploaded by you.
 - b. Photograph will be taken while candidate is standing.
 - c. Seat number will be given to the candidate.
- 9. Rough sheet, admission letter and ID proof management
 - a. Rough sheet(s) kept at each candidate desk will be used by the candidate, if required
 - b. Those candidates who avail the services of Scribe should submit Scribe form / Letter of undertaking along with the admission letter and ID proof copy.
 - c. Candidate must handover the rough sheets, answer papers, Admission Letter along with photocopy of photo identity proof to the Invigilator before leaving the venue.

WISH YOU GOOD LUCK!